## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

K.RAMASAMY & G.V.MOHAN KUMAR

Course for Respondants

2/ A-ABDUL RAMMAAN (204) Br Strong

(39 G. v. P. San V. L.

P.C.

Khaw Man Kumas

Hiban Vijay AK

Cauncil for P

## **ORDER**

Shri A K Athiban Vijay, representing counsel for petitioner present. Shri G V Mohan Kumar, counsel for respondents present. Counsel for petitioner reported that they are not filing any sur sur rejoinder and pleadings are complete. The matter is posted for final hearing. Put up on 01.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)